

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.751/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Usha Martin Telematics Ltd.		
Under Section	441		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RAJARSHI DUTTA.	} Advocate	Petitioner	Greenoyee Purkayastha 1/2/18.
2.	GREENOYEE PURKAYASTHA			
3	SUKRITI RAI			

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)